

## **Minutes of the Meeting held on 15.06.2010**

### **Present:**

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Ms. Annapurna Dixit, Information Commissioner
- C. Shri Satyanand Mishra, Information Commissioner
- D. Shri M.L. Sharma, Information Commissioner
- E. Shri Shailesh Gandhi, Information Commissioner
- F. Ms. Deepak Sandhu, Information Commissioner
- G. Ms. Sushma Singh, Information Commissioner
- H. Secretary Shri BB Srivastava and other officers assisted the Commission.

### **Agenda 1: Statement on the receipt/disposal of the appeal/complaint during May 2010.**

Noted. DS (PP) was directed to ensure that the receipt/disposal statement for the month of February 2010 be uploaded on <http://cic.gov.in> without any further delay, and thereafter the statement of the website be kept updated.

**(Action to be taken by DS (PP))**

### **Agenda 2: Statement on Non Plan/Plan expenditure- for information.**

Noted

### **Agenda 3: Letter of Shri Satinder Pal Chopra of Bengaluru- for information.**

Commission discussed the suggestions of Sri Satinder Pal Chopra of Bengaluru and agreed to recommend the Government a system wherein the RTI Cell in a Public Authority becomes the agency for complete processing of access to possible information. Committee decides the appeals, if any to the Public Authority. It also considered recommending a substantially higher level officer of a Public Authority to be appointed as the CPIO. The Chief IC agreed to draft such a recommendation.

**(Action to be taken by CIC)**

### **Agenda 4: Recommendations of the Committee, headed by IC (AT) on staffing norms for CIC in view of SIU report and note of IC (SG).**

Commission discussed the recommendation of the Committee headed by IC (AT) on staffing norms for CIC in view of SIU report and approved the same for sending it to the Government. It however, desired that more staff for Hindi work may be recommended for the Commission.

**(Action to be taken by JS (TK))**

### **Agenda 5: Progress on the proposed convention – 2010.**

Commission was apprised of the progress made on the proposed convention scheduled for September 2010. It made suggestions regarding the construct and the panelist for the sessions as proposed by the secretariat. Commission also agreed to write to the select Information Commissioners of the State Information Commissions inviting them as panelists besides inviting all the IC/CIC, SIC to attend the Convention.

**(Action to be taken by Secy/AS/JS (MoRE)/ DS (P))**

**Agenda 6: Media plan as submitted by IC (DS) (deferred earlier) for discussion.**

Commission discussed the media plan and desired that it should be implemented in its totality. For providing Secretarial assistance, the Commission decided that Additional Secretary, CIC will be the nodal officer and the Chief media person for the Commission. It desired further that every alternate month the progress on the implementation of the media plan be informed to the Commission in its weekly meetings

**(Action to be taken by AS)**

**Agenda 7: ATR on MoM dt. 01.06.2010.**

Noted